

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Surana Industries Ltd

**MAIN PETITION NUMBER** : TCP/95/IB/2017

**(IA/MA) APPLICATION NUMBERS**

Cont.App/18(che)/2023  
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**ORDER**

Ld. Counsel Shri. J Manivannan for the Applicant / Liquidator.

Ld. Counsel Shri. Manjunath Karthikeyan for the Respondents.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply and serve copy on the Counsel for the Applicant.

Rejoinder if any, be filed within a week there after.

List the application for hearing on **05.04.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)